

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.24 of 2014 (SZ)

Applicant (s)

Parapati Teja Rao, Meghavaram village
and others

Legal Practitioners for Applicant(s)

M/s. Rictwick Dutta, Rahul Choudhary
and Parul Gupta

Respondent (s)

The Union of India, Ministry of
Environment and Forests, New Delhi
and others

Legal practitioners for respondent(s)

Smt. G.M.Syed Nurullah Sheriff for R-1
Shri T. Sai Krishnan, for R-2
Shri K.V. Siva Prasad, P.J.Rishikesh,
Shri M.Narayana Swamy, D.Praveen &
P.J.Sriganesh for R3

Note of the Registry	Orders of the Tribunal
Item No.4	<p>Date: 9th August, 2017</p> <p>Pleading completed. At the request of the learned counsel appearing for the applicant, post this application for further hearing on 16.10.2017.</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>